

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 121

C.P. (IB)/12(CH)2024

IN THE MATTER OF:

**Regal Finance Company Private
Limited** ...

Petitioner

Versus

The Registrar of Companies ...

Respondent

Under Section: 59, IBC 2016

Order delivered on 16.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 09.09.2024.

Sd/-

Court Officer